

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

New Delhi, dated this the 3rd December, 1999

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

O.A. No. 678 of 1996

Shri Rambir Singh,  
S/o Sardar Gurdit Singh,  
R/o Ajit Nagar Theria Road,  
Agra-282001.  
(None appeared)

... Applicant

Versus

Union of India through  
the Secretary,  
Ministry of Defence,  
New Delhi-110011.

... Respondents

(By Advocate: Shri M.K. Gupta)

O.A. No. 1011 of 1996

Shri Amrik Singh Bath,  
Commandant 509, Army Base W/S,  
Agra.

... Applicant

(None appeared)

Versus

1. Union of India through  
the Secretary,  
Ministry of Defence,  
New Delhi-110011.
2. The Command,  
509, Army Base Workshops,  
Agra.

... Respondents

(By Advocate: Shri M.K. Gupta)

O.A. No. 1009 of 1996

Shri Prem Chand Anand,  
Commandant 509, Army Base W/S,  
Agra,  
U.P.

... Applicant

Versus

1. Union of India through  
the Secretary,  
Ministry of Defence,  
New Delhi.
2. The Command,  
509, Army Base Workshops,  
Agra.

... Respondents

(By Advocate: Shri M.K. Gupta)

ORDER (oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

None appeared for applicant when the case was called out. This case has been on Board since 12.11.99 and even on that date also <sup>none</sup> appeared for applicant. Under the circumstances it appears that applicant is not interested in pursuing the O.A. Accordingly the same is dismissed for default and non-prosecution.

2. Let a copy of this order be placed in each O.A. record.

*Lakshmi Swaminathan*

(Mrs. Lakshmi Swaminathan)  
Member (J)

*Adig*  
(S.R. Adige)  
Vice Chairman (A)

/GEV

*Praveen*  
Court Officer  
Central Administrative Tribunal  
Principal Bench, New Delhi  
Faridkot House,  
Copernicus Marg,  
New Delhi 110001